

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Criminal Appeal No(s). 891/2016

SANJEEV JAIN

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(LIST CRL.APPEAL NO. 892/16 ONLY ON 02.04.2018 AS PER R.P.DT.
07.02.2018 OF THE COURT OF REGISTRAR)

WITH

Crl.A. No. 892/2016 (II)

Date : 02-04-2018 This appeal was called on for hearing today.

For Appellant(s) Ms.Jemtiben,Adv.
 Mr. A. Raghunath, AOR

 Ms.Varchaswa Singh,Adv.
 Dr. Vinod Kumar Tewari, AOR

For Respondent(s)
 Mr. A. Raghunath, AOR

UPON hearing the counsel the Court made the following
O R D E R

Crl.A. No. 892/2016

Ld.counsel for the parties are given four weeks time to file the additional documents. List the matter before the Hon'ble Court as per rules after expiry of four weeks.

(RAJESH KUMAR GOEL)
Registrar

SB